

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 89 of 2012 & IA-182 of 2012

Dated : 24th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raigarh Ispat Udyog Sangh **Appellant(s)**
Versus
Chhattisgarh Electricity Regulatory
Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Sugandha Somani

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1

ORDER

The learned Counsel for the Appellant has already filed the written submissions. The learned Counsel for the Respondent No.2 is filing his written submissions today in the Registry after serving copy on the other side.

The learned Counsel for the Commission seeks some time to file his written submissions. Accordingly, he is directed to file the same on or before 12.11.2013 after serving copy on the other side.

Post the matter for reporting compliance on **12th November, 2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson